

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI V V KATHARE
COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100079/2006	State of Maharashtra CBI ACB Mumbai Vs Rajendra Prakash Saxena and another	SPP P.B. GAIKWAD Adv. Shri. Shingnapurkar for both accd
<u>ARGUMENTS</u>				
2	SPL CASE CBI	100092/2011	The State CBI ACB BMU Vs Benudhar Samal and 1 Anr.	SPP Mr. P.B. Gaikwad Adv. Satish Sharma

Criminal Cause List Dated 13-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100069/2006	State of Maharashtra CBI ACB Mumbai Vs Nandkumar Shantaram Vaidya and 9 others	SPP P.B. GAIKWAD Adv Kunal Kambale Accused no 1 Adv Shailesh Kumal A 2 and 3 Adv Kartik Garg A 6 and 8 Adv Dhane
<u>REPLY/SAY</u>				
2	ABA	101007/2020	Jigar Chandresh Dhabalia Vs The State of Maharashtra through C.B.I. Mumbai	Law Juris
<u>ARGUMENT ON EXH.READY</u>				
3	SPL CASE CBI	100069/2014	The State CBI ACB Vs Dayashankar Randhour Singh	Adv.Pasbola for A1, Adv.Sawant for A-2

COURT 53 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL.CASE	100071/2006	State Of Maharashtra CBI ACB Vs M. K. Unny 10	APP Smt. Khandelwal 1Law focus,3- 7Shingnapurkar,8Yuvraj Patil,10Galgal
<u>COMPLIANCE</u>				
2	SPL CASE CBI	100081/2006	State of Maharashtra CBI ACB Mumbai Vs Dilip Hiralal Kiran and 2 others	1Shingnapurkar, 2,3Patkar
<u>JUDGMENT</u>				
3	SPL CASE CBI	100003/2010	State CBI ACB MUMBAI Vs Rajnikant Sukhi Mahato and 2 others	SPP P.B. GAIKWAD Adv. Smt. Nipa Shah for Accused no. 1 to 3.

Criminal Cause List Dated 15-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100040/2007	State of Maharashtra CBI ACB Mumbai Vs Ganesh Waman Bhandari and 11 others	Adv. Sheetal Turakia for accd no 1
<u>COMPLIANCE</u>				
2	SPL CASE CBI	100040/2008	CBI ACU IX NEW DELHI Vs Vijay Shamsunder Prabhu Other	SPP Mr. P. B. Gaikwad Adv. K.M. Patkar for A-1 Adv. Anand Singh for A-3
<u>REPLY/SAY</u>				
3	SPL CASE CBI	100100/2009	StateCBI ACB MUMBAI Vs Ajoy Kumar Singh and 14 Others	SPP Mr. R N Sharma 1 to 7 9 to 14- Sabiha
<u>DEFENCE EVIDENCE</u>				
4	SPL CASE CBI	100080/2014	The State CBI Vs Shivaji Ganesh Naidu	SPP Mr. P.B. Gaikwad Shingnapurkar for A1
<u>EVIDENCE PART HEARD</u>				
5	SPL CASE CBI	100027/2012	The State CBI Vs Raj Bahadur Singh and 3 others	SPP P.B. GAIKWAD 1) 1,2- Absconding, 3- Shingnapurkar, 4-Adv.D.P. Rajan

Criminal Cause List Dated 16-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
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(Urgent Cases)				
<u>HEARING</u>				
1	SPL CASE CBI	100095/2009	State C.B.I.ACU VII NEW DELHI Vs Mangat Rai Shori and another	SPP P.B. GAIKWAD Accused no.1 in person, 2- Ashok Wanwari
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100098/2009	State C.B.I.A.C.B.MUMBAI Vs Shri Veeraswamy Gowthaman and 7 Others	SPP Mr. R N Sharma 1S.P.Tiwari, 2R M Tiwari, 4,5,9Takalkar, 6Shashtri

Criminal Cause List Dated 17-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<hr/> (Urgent Cases)				
<u>ADMISSION DENIAL</u>				
1	SPL CASE CBI	1000036/2009	State of Maharashtra Vs Surendra Kumar Arora and 4 Others	SPP P.B. GAIKWAD Adv. Shri. Manoj Bachate for A-1
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<u>EVIDENCE PART HEARD</u>				
2	SPL CASE CBI	100097/2017	The State of CBI Vs Jaipal Mahadev Prasad Swami and others	SPP P.B. GAIKWAD Adv. Shingnapurkar
<hr/> (Main Matter REMAND APPLN CBI/0100861/2017)				